

**CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH
CIRCUIT BENCH, RANCHI
OA/051/00549/18**

Date of Order: 24/10/2018

C O R A M

**HON'BLE MR. K.N. SHRIVASTAVA, ADMINISTRATIVE MEMBER
HON'BLE MR. JAYESH V. BHAIKAVIA, JUDICIAL MEMBER**

Udian Munda, Applicant.

- By Advocate: - None

-Versus-

Union of India & Ors., Respondents.

- By Advocate: - Mr. Prabhat Kumar

**O R D E R
[ORAL]**

Per Mr. K.N. Shrivastava, A.M.:- None for the applicant. It is noticed that even yesterday there was none for the applicant even on the second call. So it goes to indicate that the applicant has lost interest in pursuing the matter. Accordingly, this OA is dismissed for default of appearance and non prosecution.

**[Jayesh V. Bhairava]
Judicial Member
Sr.**

**[K.N. Shrivastava]
Administrative Member**